

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10676 of 2020-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-002-COMMR-13-2020-21 dated 21.07.2020 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-II]

Match Graphics Pvt Limited Appellant

497A,419A,498A, Radhe Industrial Estate,Tajpur
Road, Changodar, Ahmedabad,Gujarat

VERSUS

Commissioner of Central Excise, Ahmedabad-II Respondent

Custom House... First Floor, Old High Court Road,
Navrangpura, Ahmedabad, Gujarat-380009

APPEARANCE :

Shri Saurabh Dixit, Advocate, for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 13.10.2021

DATE OF DECISION : 14.02.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal 10479 of 2021-DB.

(Pronounced in the open court on 14.02.2022)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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